

Annexure-5

Name of the corporate debtor: Sandhya Prakash Limited; Date of commencement of liquidation: 04.10.2019 ; List of stakeholders as on: 01.06.2024

List of operational creditors (Government Dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	Bhopal Municipal Corporation (Aura Mall)	M.P	02- Nov- 19	78,20,155.00	78,20,155.00	Tax demand	No	Yes	4%						
2	Bhopal Municipal Corporation (Malviya Nagar)	M.P	03-Nov-19	17,89,062.00	17,89,062.00	Tax demand	No	Yes	1%						
3	Regional Provident Fund Commissioner - II		11-Nov-19	42,22,324.00	-	Tax demand	No	Yes	0%				42,22,324.00	We have filed an application before NCLT For modification in the list . Final order is pending	
4	The Deputy Commissioner of Income Tax -5(1), Bhopal	M.P	02-Nov-19	16,83,77,923.00	16,83,77,923.00	Tax demand	No	Yes	90%						
5	Commercial Tax Officer & Additional Tahsildar, Commercial Tax Department Circle-6, Bhopal(MP)	M.P	11-Nov-19	84,72,544.00	83,61,816.00	Tax demand	No	Yes	4%			1,10,728.00			
				19,06,82,008.00	18,63,48,956.00				100%			1,10,728.00	42,22,324.00		